

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.219
CP(IB)/ 190(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Formally known as Allahabad Bank)
through RP Anil Kashi Drolia)

.....Applicant

V/s

Navin Kumar Tayal Personal Guarantor of K- Lifestyle &
Industries Ltd

.....Respondent

Order delivered on 28/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Ms. Raina Birla, Advocate

For the Personal

Guarantor : Mr. Harmish K Shah, Advocate

ORDER

The learned counsel requested for some time to ensure whether service is made and submit proof of service and take up for argument.

List the matter on 08.12.2023.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)